

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-320**  
IB-433(ND)2020

**IN THE MATTER OF:**

RJ Packwells Pvt Ltd

**Vs**

Karn Laminators Pvt Ltd

....Applicant

....Respondent

**SECTION**

U /s. 9 of (IBC)

Order delivered on 20.02.2020

**CORAM:**

SHRI ABNI RANJAN KUMAR SINHA

HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,

HON'BLE MEMBER (TECHNICAL)

**PRESENT:**

For the Applicant :

For the Respondent :

**ORDER**

Ld. Counsel for the petitioner has put in appearance and seeks time to file documents by filing supplementary affidavit. List the case for 12.03.2020, as prayed for.

SHI-

(K.K. VOHRA)  
MEMBER (T)

SHI-

(ABNI RANJAN KUMAR SINHA)  
MEMBER (J)

(Rakhi)